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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.M.C. 379/2016 and CRL.M.A 1612/2016**

ARCHANA GUPTA Petitioner
Through: Mr. J. Amal Anand & Mr. Elvin
Joshy, Advocates.

versus

ANIL GARG Respondent
Through: None.

+ **CRL.M.C. 135/2015 and CRL.M.A 638/2015**

ANIL GARG Petitioner
Through: None.

versus

ARCHANA GUPTA & ANR Respondent
Through: Mr. J. Amal Anand & Mr. Elvin
Joshy, Advocates for R-1.
Mr. Tarang Srivastava, APP for the
State.

+ **CRL.REV.P. 833/2015 and CRL.M.A 18707/2015**

ANIL KUMAR GARG Petitioner
Through: None.

versus

THE STATE (NCT OF DELHI) Respondent
Through: Mr. Tarang Srivastava, APP for the
State.
Mr. J. Amal Anand & Mr. Elvin
Joshy, Advocates for complainant.



**CORAM:
HON'BLE MR. JUSTICE PRATEEK JALAN**

ORDER
% **02.05.2022**

The proceedings in the matter have been conducted through video conferencing.

List on 26.08.2022.

Interim orders to continue.

PRATEEK JALAN, J

MAY 2, 2022
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[Click here to check corrigendum, if any](#)